

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 701**

TO BE ANSWERED ON THE 08TH FEBRUARY, 2023/ MAGHA 19, 1944 (SAKA)

POSTS RESERVED FOR WOMEN CANDIDATES IN POLICE FORCE

701 # DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 33 per cent of all the appointments to be made in the Police Force of the country have been reserved for women candidates;

(b) if so, the relevant Government Order in this regard; and

(c) the percentage of women working in the Police Force across various States of the country and the number of women related crimes registered in said States, according to the data as compiled by National Crime Records Bureau (NCRB)?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b) As per data compiled by Bureau of Police Research & Development (BPR&D), as on 01.01.2022, the actual strength of women police personnel is 11.75% at all India level. 'Police' is a State subject falling in List-II of seventh schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UTs to increase the number of women personnel in police forces. The Central Government advises the States/UTs from time to time.

The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019, 22.06.2021 and 13.04.2022 to all the State Governments to increase the representation of women police to 33% of the total strength. All the State Governments have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

(c) The State-UT-wise percentage of women in police as on 01.01.2022 compiled by BPR&D is given at Annexure-I. The State/UT-wise cases registered under crime against women during 2019 to 2021 as compiled by National Crime Records Bureau is given at Annexure-II.

The State-wise women percentage in police force as on 01.01.2022

Sl.No.	States/UTs	Percentage of women police
1.	Andhra Pradesh	21.76%
2.	Arunachal Pradesh	10.66%
3.	Assam	6.77%
4.	Bihar	21.21%
5.	Chhattisgarh	7.09%
6.	Goa	10.57%
7.	Gujarat	16.34%
8.	Haryana	8.17%
9.	Himachal Pradesh	14.03%
10.	Jharkhand	6.15%
11.	Karnataka	8.63%
12.	Kerala	7.78%
13.	Madhya Pradesh	7.39%
14.	Maharashtra	17.84%
15.	Manipur	6.85%
16.	Meghalaya	5.95%
17.	Mizoram	7.14%
18.	Nagaland	9.92%
19.	Odisha	10.51%
20.	Punjab	9.86%
21.	Rajasthan	10.41%
22.	Sikkim	9.05%
23.	Tamil Nadu	19.10%
24.	Telangana	8.53%
25.	Tripura	5.29%
26.	Uttar Pradesh	10.75%
27.	Uttarakhand	12.78%
28.	West Bengal	9.95%
29.	Andaman and Nicobar Islands	12.65%
30.	Chandigarh	21.60%
31.	Dadra & Nagar Haveli and Daman & Diu	8.82%
32.	Delhi	12.87%
33.	Jammu and Kashmir	3.27%
34.	Ladakh	28.34%
35.	Lakshadweep	10.31%
36.	Puducherry	7.61%
All India		11.75%

Source: BPR&D

State/UT-wise cases registered under crime against women in the year 2019, 2020 and 2021

Sl. No.	States/UTs	2019	2020	2021
		Case Registered	Case Registered	Case Registered
1	Andhra Pradesh	17746	17089	17752
2	Arunachal Pradesh	317	281	366
3	Assam	30025	26352	29046
4	Bihar	18587	15359	17950
5	Chhattisgarh	7689	7385	7344
6	Goa	329	219	224
7	Gujarat	8799	8028	7348
8	Haryana	14683	13000	16658
9	Himachal Pradesh	1636	1614	1599
10	Jharkhand	8760	7630	8110
11	Karnataka	13828	12680	14468
12	Kerala	11462	10139	13539
13	Madhya Pradesh	27560	25640	30673
14	Maharashtra	37144	31954	39526
15	Manipur	266	247	302
16	Meghalaya	558	568	685
17	Mizoram	170	172	176
18	Nagaland	43	39	54
19	Odisha	23183	25489	31352
20	Punjab	5886	4838	5662
21	Rajasthan	41550	34535	40738
22	Sikkim	125	140	130
23	Tamil Nadu	5934	6630	8501
24	Telangana	18394	17791	20865
25	Tripura	1070	874	807
26	Uttar Pradesh	59853	49385	56083
27	Uttarakhand	2541	2846	3431
28	West Bengal	29859	36439	35884
29	Andaman and Nicobar Islands	135	143	169
30	Chandigarh	515	301	343
31	Dadra & Nagar Haveli and Daman & Diu+	82	61	99
32	Delhi	13395	10093	14277
33	Jammu & Kashmir*	3069	3405	3937
34	Ladakh	-	9	18
35	Lakshadweep	38	15	9
36	Puducherry	95	113	153
	TOTAL (ALL INDIA)	405326	371503	428278

Source: NCRB - Crime in India
 Note : + Combined data of erstwhile Dadra & Nagar Haveli and Daman & Diu for 2019
 * Data of erstwhile Jammu & Kashmir including Ladakh for 2019
